- Official Language Implementation Committees are constituted in Central Government offices etc. to review the progressive use of Official language Hindi.
- Town Official Language Implementation Committees have been formed at town level to review the progressive use of Hindi in Central Govt. Offices etc.
- vi. Hindi Salahkar Samitis are constituted in Ministries/Departments to provide necessary guidelines.
- vii. The officers of 08 Regional Implementation Offices of Department of Official Language ensure compliance of official language policy through Offical Language inspections etc.
- viii. The Official Language Policy of Union in based on inspiration, incentive and goodwill. Therefore various incentive schemes are being implemented by the Department of Official Language for Govt. of India offices/personnels to promote the use of Hindi.

Incidents of drones flying without permission

- 711. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the number of incidents of drones flying without permission have increased recently, if so, the details thereof;
 - (b) the details of action taken in these incidents;
- (c) the steps taken by Government to stop illegal selling and flying of drones; and
- (d) whether Government intends to formulate a permanent policy in this regard, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) The Government has received reports of drones flying without permissions. As of now, the Aircraft Rules do not cover registration, sale/purchase and flying of drones. Therefore, the Directorate General of Civil Aviation has restricted civilian use of drones/unmanned aircraft systems (UAS) *vide* public notice dated 07.10.2014 available on the DGCA website *www.dgca.nic.in* However, the DGCA is in the process of developing an interim operations guideline for civil use of UAS. Till such regulation are issued, no non government agency, organization or an individual is allowed to launch a UAS/Drones in Indian Civil Airspace for any purpose whatsoever.